



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2019-20/228

DOR.BP.BC.No.68/21.04.018/2019-20

April 29, 2020

All Scheduled Commercial Banks
(including RRBs and Small Finance Banks),
Payments Banks and Local Area Banks,
All India Financial Institutions,
All Co-operative Banks,

Madam / Dear Sir,

Submission of regulatory returns - Extension of timelines

In order to mitigate the difficulties in timely submission of various regulatory returns, in view of disruptions on account of COVID-19 pandemic, it has been decided to extend the timelines for their submission.

2. Accordingly, all regulatory returns required to be submitted by the above entities to the Department of Regulation can be submitted with a delay of upto 30 days from the due date. The extension will be applicable to regulatory returns required to be submitted upto June 30, 2020. Further details are furnished in the [Annex](#). Those entities that are in a position to submit the returns earlier may continue to do so.

3. It may be noted that no extension in timeline is permitted for submission of statutory returns i.e. returns prescribed under the Banking Regulation Act, 1949, RBI Act, 1934 or any other Act (for instance, returns related to CRR/SLR).

4. Further, all communication to the Department of Regulation should be through corporate e-mail to the extent possible (i.e., without involving physical movement of papers). This arrangement shall continue till further notice.

Yours faithfully,

(Saurav Sinha)
Chief General Manager-in-Charge

वित्तियमन विभाग, केंद्रीय कार्यालय, 12 वीं और 13 वीं मंजिल, केंद्रीय कार्यालय भवन, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई-400001
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हिंदी आसान है इसका प्रयोग बढ़ाइए

Annex: List of regulatory returns which can be submitted with a delay of a maximum of 30 days from the due date

Sr. No	Name of the return	Reference of Act or circular under which the return is prescribed	Regulated entities to which the return is applicable	Frequency of the return	Current timeline
1	Payment of dividend	DBOD.NO.BP.BC.88/21.02.067/2004-05 May 04, 2005	SCBs (excluding RRBs)	As and when basis	Within a fortnight after declaration of dividend
2	Report on issue of Subordinated Debt, raising of Upper Tier II Capital, Perpetual Debts and Equity Capital (Qualified Institutional Placements-QIP, Preferential issue to Promoters, GDR issue) together with copy of document	Reporting Requirements under Basel III Capital Regulations- Review dated June 23, 2016 Master Direction Issue and Pricing of shares by Private Sector Bank dated April 21, 2016 DBR.No.BP.BC.01/21.06.201/2015-16 dated July 01, 2015	All Commercial Banks (Excluding Local Area Banks and RRBs)	As and when basis	Within one week from date of issue
3	Form I	Operational Guidelines issued for DEA Fund Scheme, 2014 vide letter no. 3044/30.01.002/2017-18 dated September 27, 2017 to all banks	SCBs (including RRBs), Local Area Banks, UCBs, StCBs, DCCBs, SFBs and PBs	Monthly	Within 30 days
4	Form II	Operational Guidelines issued for DEA Fund Scheme, 2014 vide letter no. 3044/30.01.002/2017-18 dated September 27, 2017 to all banks	SCBs (including RRBs), Local Area Banks, UCBs, StCBs, DCCBs, SFBs and PBs	Monthly	Within 25 days
5	Monthly Statement on Gold Monetisation Scheme, 2015	Master Direction No.DBR.IBD.No.45/23.67.003/2015-16 dated October 22, 2015 (updated as on August 16, 2019)	SCBs (excluding RRBs)	Monthly	Within 30 days

Sr. No	Name of the return	Reference of Act or circular under which the return is prescribed	Regulated entities to which the return is applicable	Frequency of the return	Current timeline
6	Statement of Gold and Silver imported during the month	IBS.1758/23.67.001/2002-03 dated April 23, 2003	SCBs (excluding RRBs)	Monthly	Within 30 days
7	Return on exposures to QCCP	DBOD.No.BP.BC.82/21.06.217/2013-14 dated January 7, 2014 "Banks' Exposure to Central Counterparties (CCPs) - Interim Arrangements"	SCBs (excluding RRBs)	Monthly	Within 30 days
8	Monthly Return on Aggregate Resources Raised	Master Circular on Resource Raising Norms for Financial Institutions DBR.No.FID.FIC.1/01.02.00/2015-16 dated July 01, 2015	All India Financial Institutions	Monthly	Within 10 days
9	Return on Large Exposure	DBR.No.BP.BC.43/21.01.003/2018-19 dated June 3, 2019 - Large Exposure Framework (non-centrally cleared derivative exposures)	SCBs (excluding RRBs)	Quarterly	Within 30 days
10	Ind AS proforma	Banks are advised by e-mails at end of every quarter.	SCBs (excluding RRBs)	Quarterly	Within 60 days
11	Format for interim reporting to Reserve Bank of India - BC Outlets	DBR.RRB.BL.BC.No.40/31.01.002/2018-19 dated May 31, 2019 on Rationalisation of Branch Authorisation Policy- Revision of Guidelines	RRBs	Quarterly	Within 20 days
12	PSU Investment statement	RPCD.No.RF.ROC.9/07.02.03/98-99, dated June 23, 1999	StCBs, DCCBs	Quarterly	Within 30 days
13	Form III	Operational Guidelines issued for DEA Fund Scheme, 2014 vide letter no. 3044/30.01.002/2017-18 dated September 27, 2017 to all banks	SCBs (including RRBs), Local Area Banks, UCBs, StCBs, DCCBs, SFBs and PBs	Half-yearly (ended on 31 March and 30 September)	Within 30 days

Sr. No	Name of the return	Reference of Act or circular under which the return is prescribed	Regulated entities to which the return is applicable	Frequency of the return	Current timeline
14	Statement of Merchant Acquiring Business of RRBs	DOR.RRB.BL.BC.No. 31/31.01.001/2019 - 20 dated February 06, 2020 on Guidelines on Merchant Acquiring Business – Regional Rural Banks	RRBs	Half Yearly (ended on 31 March and 30 September)	Within 10 days
15	Proforma Ind AS Financial Statement for AIFs	Circular on "Implementation of Indian Accounting Standards (Ind AS)" dated August 4, 2016 addressed to AIFs	All India Financial Institutions	Half-yearly (ended on 31 March and 30 September)	Within 60 days
16	Statement of shareholding (Restrictions on holding shares)	ACD.B.R.388/A.11(19)65-6 dated March 01, 1966	StCBs, DCCBs	Yearly	Within 30 days
17	Non-banking Asset	RPCD.RF/ROC.No.15/07.07.11/2000-01, dated December 15, 2000	StCBs, DCCBs	Yearly	Within 30 days
18	Table 34 (Distribution of offices population/group wise)	RPCD.CO.RF.No.BC.9/07.06.00/2005-06, dated July 06, 2005	StCBs, DCCBs	Yearly	Within 30 days